## File No.11023/45/19-QA Food Safety and Standards Authority of India

(A statutory Authority established under the Food Safety and Standards Act, 2006) (Quality Assurance Division)

FDA Bhawan, Kotla Road, New Delhi - 110002

Dated, the 07<sup>th</sup> November, 2019

## RFP No. 10/2019-20 PROCUREMENT OF SAMPLE MANAGEMENT SYSTEM WITH COLD CHAIN: CORRIGENDUM -02

Further to this office Tender Enquiry No. 10/2019-20 dated 14<sup>th</sup> October 2019, pre-bid meeting held on 23<sup>rd</sup> October 2019, Corrigendum-01 dated 30<sup>th</sup> October 2019. The following amendment are made in the ibid tender:

## PART I - GENERAL INFORMATION AND INSTUTIONS

- 1. <u>Last date and time for depositing the Bids:</u> 18<sup>th</sup> November 2019 by 1500 Hrs. The sealed quotations under two bid system (i.e. Technical Bid & Commercial Bid) in sealed covers should be deposited/reached by the due date and time. The responsibility to ensure this lies with the Bidder.
- 4. <u>Time and date for opening of Bids:</u> The tender box will be opened on 18<sup>h</sup> November 2019 at 1530 hrs. (If due to any exigency, the due date for opening of the Technical-Bid is declared a closed holiday, then it will be opened on the next working day at the same time or on any other day/time, as intimated by this office).

(Nilesh Kumar Ojha) Assistant Director(QA)